Annexure – 7

Name of the corporate debtor: Trans-Fab Power India Pvt Ltd; Date of commencement of CIRP: 30.08.2019; List of creditors as on: 31.05.2020

List of operational creditors (Government dues)

mount in₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	DC of Central Tax Div II(pmpri) Pune-I.	Central		05.03.2020	18460109	18460109	Excise penalty	no	no	NA	Nil	nil	nil	nil	nil	IRP was different than me and he has not
2	DEPT OF GST	Central/State		2019	32610692	32610692	GST plus penalty	no	no	NA	Nil	nil	nil	nil	nil	
3	INCOME TAX (TDS)-3	central		2019	2203637	2203637	TDS plus penalty	no	no	NA	Nil	nil	nil	nil	nil	
	Total				**53274438**	**53274438**										